

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3480-JK (LD) of 2022

DATED:- 06 - 06 - 2022

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06 - 06 - 2022

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Revenue Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

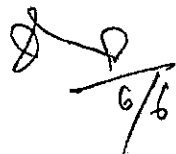
Additional Secretary to Government

Annexure to the Government Order No.3480-JK(LD) of 2022 dated 06.06.2022

1.	Title of the case	Name of OIC	Designation
2.	WP© No.____/2021, titled Sheetal sharma v/s UT of J&K & Ors.	Mussarat Islam, JKAS	Deputy Commissioner, Ramban
3.	WP© No. 250/2021, titled Yasmeena Begum v/s Deputy Commissioner and Ors.	Mussarat Islam, JKAS	Deputy Commissioner, Ramban
4.	OWP No. 1281/2016, titled Abid Hussain Shah v/s State & Ors.	Mussarat Islam, JKAS	Deputy Commissioner, Ramban
5.	WP(C)No.____/2021, titled Mohd Farooq S/o Habibullah Katoch R/o Ramsoo V/s Collector Land Acquisition (ADC) Ramban	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
6.	Mohd Ramzan and Ors. V/s State & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
7.	Irhsad Ahmed Naik & Ors V/s State & Ors. WP(C) No. 2195/2019	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
8.	Bashir Ahmed Sohil & Ors VS UT of J&K & Ors. WP(C) No.731/2022	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
9.	Mohd Iqbal Gani & Ors. Vs State Revenue Deptt. & Ors. WP(C) No.2855/2019	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
10	Ab. Rehman & Ors V/s State of Jammu & Kashmir & Ors. OWP No.1336/2018, IA No.1/2018	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
11	OWP No. 2416/2018, titled Kaushlya Devi v/s State & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
12	Mohd Bakash S/o Balli Gujjar V/S Union Territory of Jammu & Kashmir through Commissioner /Secretary Rev. Deptt. WP	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban

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	(C) No.801/2020 CM No.1937/2020		
13	WP(C) No.____/2021, titled Abdul Rahim v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
14	WP(C) No.____/2021, titled Sher Ali Parihar & Ors. v/s Union of India & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
15	WP(C) No.____/2021, titled Tariq Hussain Saleem & Ors. v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
16	WP(C) No.____/2022, titled Chail Singh & Ors. v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
17	WP(C) No.____/2021, titled Abdul Rahim v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
18	WP(C) No.____/2021, titled Sher Ali Parihar & Ors. v/s Union of India & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
19	WP(C) No.____/2021, titled Tariq Hussain Saleem & Ors. v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
20	WP(C) No.____/2022, titled Chail Singh & Ors. v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
21	WP(C) No.____/2022, titled Ghulam Mohd Sohil v/s UT of J&K & Ors.	Harbans Lal, JKAS	Additional Deputy Commissioner, Ramban
22	Krishan Singh & Ors V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
23	WP(C) No. 514/2022, titled OM Parkash & Ors V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
24	WP(C) No.____/2022, titled Mohd Umar Nizami & Ors V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
25	WP(C) No. ____/2022, titled Dina Nath & Ors V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
26	WP(C) No.____/2022, titled Hussain Ali & Ors. V/s UT	Dhirender Sharma, JKAS	Assistant Commissioner


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	of J&K & Ors		Revenue, Ramban
27	WP(C) No. ___ /2022, titled Balwant Singh & Ors. V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
28	WP© No. 957/2022, titled Sed Ram & Ors V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
29	WP© ___/2022, titled Shashi Kant & Anr. v/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
30	WP©No. ___/2022, titled Bhushan Lal & Ors. v/s UT of J&K and Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
31	WP(C) No. ___ /2022, titled Sed Ram & Ors V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
32	WP(C) No. ___ /2022, titled Balkrishan V/s UT of J&K & Ors.	Dhirender Sharma, JKAS	Assistant Commissioner Revenue, Ramban
33	Kamla Devi V/S UT J&K & Ors. WP (C) 424/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
34	Roshan Begum & Ors. V/S UT J&K & Ors. WP (C) 2817/2021	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
35	Mohd Shafi Zargar WP (C) 860/2022 V/S UT J&K & Ors.	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
36	Mohd Ashraf Khan V/S UT J&K & Ors. WP (C) 2122/2021	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
37	Chandra Devi V/S UT J&K & Ors. 821/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
38	Hassan Din Dar V/S UT J&K & Ors. WP(C) 125/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
39	Boshan Singh V/S Dy. Commissioner, Ramban CCP (O) 23/2021	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
40	Tej Ram V/S UT J&K & Ors. WP (C) 771/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
41	Sansar Chand & Ors V/S UT J&K & Ors. WP (C) 839/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool

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42	Mohd Shafi Bhat & Ors. V/S UT J&K & Ors. WP (C) 2819/2021	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
43	Mohd Shafi Bhat V/S UT J&K & Ors. LPA-38/2019	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
44	Mansa Ram V/S UT J&K & Ors. WP (C) 857/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
45	Mohd Rafi Shah V/S UT J&K & Ors. WP (C) 271/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
46	Ghulam Rasool Shah Ors V/S UT J&K WP (C) 215/2022	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
47	Mohd Farooq V/s UT of J&K and Ors. WP (C) No.154/2022.	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
48	WP(C) No.____/2022, titled Ishri Devi & Ors. v/s UT of J&K & Ors.	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
49	WP(C) No.____/2022, titled Charg Din & Ors. v/s UT of J&K & Ors.	Gias Ul Haq, JKAS	Sub-Divisional Magisterate, Gool
50	Najam Din & Ors. v/s UT of J&K & Ors.	Zaheer Abass Bhat, JKAS	Sub-Divisional Magisterate, Banihal
51	WP(C) No.____/2021, titled Mohd Attaullah Giri & Ors. v/s UT of J&K & Ors.	Zaheer Abass Bhat, JKAS	Sub-Divisional Magisterate, Banihal
52	WP(C) No.____/2021, titled Ghulam Mohi-ud-Din & Ors. v/s UT of J&K & Ors.	Zaheer Abass Bhat, JKAS	Sub-Divisional Magisterate, Banihal
53	WP(C) No.____/2021, titled Asif Aman v/s UT of J&K & Ors.	Zaheer Abass Bhat, JKAS	Sub-Divisional Magisterate, Banihal
54	WP(C) No.____/2022, titled Ab. Gani Malik v/s UT of J&K & Ors.	Viqar Ahmed Giri, JKAS	Sub-Divisional Magisterate, Ramsoo
55	WP(C) No.____/2022, titled Braham Singh v/s UT of J&K & Ors.	Viqar Ahmed Giri, JKAS	Sub-Divisional Magisterate, Ramsoo
56	WP(C) No.____/2022, titled Gh. Qadir Wani & Ors. v/s UT of J&K & Ors.	Viqar Ahmed Giri, JKAS	Sub-Divisional Magisterate, Ramsoo
57	Hans Raj & Ors. v/s UT of J&K & Ors.	Rafiq Ahmed	Tehsildar Ramban

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58	WP(C) No. 1604/2021, titled Abdul Qayoom Nizami v/s UT of J&K & Ors.	Rafiq Ahmed	Tehsildar Ramban
59	Nazir Ahmed v/s UT of J&K & Ors.	Rafiq Ahmed	Tehsildar Ramban
60	OWP No. 1924/2015, titled Inhabitants of village Neera and Pernote v/s State of J&K and Ors.	Rafiq Ahmed	Tehsildar Ramban
61	WP(C) NO. ___/2022, titled IL&FS Transportation Network Ltd. v/s Mangtullah Sheikh & Ors.	Vijay Kumar Sharma	Tehsildar Batote
62	WP(C) NO. ___/2022, titled IL&FS Transportation Network Ltd. through Krishna Bubna v/s Irshad Hussain & Ors	Vijay Kumar Sharma	Tehsildar Batote
63	WP(C) NO.2713/2021, titled Surjeet Singh v/s UT of J&K & Ors.	Rakesh Kumar Sharma	Tehsildar Gool
64	WP(C) No. ___/2021, titled Towkeer Ahmed Khan & Ors. v/s UT of J&K & Ors.	Imtiaz Ahmed	Tehsildar Banihal
65	OWP No. 2442/2018, titled Mohd Ramzan Nayak v/s State of J&K and Ors.	Imtiaz Ahmed	Tehsildar Banihal

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